

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) to (c). The project which involves conversion of Nadiad-Kapadwanj NG line to BG and construction of new BG line from Kapadwanj to Modasa is an approved work and included in the budget for 1979-80. Final Location Survey is in progress for preparation of project report and estimate. Pending sanction to the project estimate, urgency certificate has been sanctioned for taking up construction of the project. Upto date progress on construction of new line & the gauge conversion is 7.0 per cent and 6.8 per cent respectively. The delay in completion of the line is due to limited availability of funds.

(d) and (e). The estimated cost of the project is Rs. 9.43 crores and the expenditure incurred till March, 1980 is Rs. 1.40 crores.

#### Godavari Express

4436. **SHRI K. A. SWAMI:** Will the Minister of RAILWAYS be pleased to state:

(a) the incidents which occurred Vishakhapatnam on the 24th August, 1980;

(b) why the Railway authorities were unable to control the mob which attacked the Godavari Express on the day;

(c) whether action has been taken against the concerned officials for allowing the Godavari Express again to be dislocated on its return journey to Vishakhapatnam on the 25th August, 1980 from Hyderabad; and

(d) what steps have been taken to prevent recurrence of such incidents?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) to (d). No incident concerning Godavari Express

occurred at Waltair station on 24-8-80. However, 7 Godavari Express which left Waltair on 24-8-80 suffered detention enroute, especially between Khamman and Secunderbad due to repeated Alarm Chain pulling and hosepipe disconnections by groups of students travelling to Hyderabad as per call given by Students Federation of India & All India Youth Federation to hold a conference in connection with diversion of Krishna River Water to Rayalaseema region. Though police escort was provided, the late running of this Express due to above said reasons could not be prevented.

8 Godavari Express which left Hyderabad on 25-8-80 also suffering detention due to Alarm Chain pulling and hosepipe disconnections. Arrangements were made at Secunderabad with the help of State Reserve Police and the RPF. At Duvvada a special check was conducted and cases registered against more than 100 persons for ticketless travelling and for causing inconvenience to passengers. Whenever necessary, the local police and railway police are approached to ensure smooth running of railway services.

#### मानन्दन अध्ययन समिति

4437. **श्रीमती उषा वर्मा:** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) मानन्दन अध्ययन समिति द्वारा कुवियों तथा बेंचरों के संबंध में की गई कितनी सिफारिशें स्वीकार कर ली गई हैं और कितनी विचाराधीन हैं,

(ख) क्या सिफारिशों पर विचार करने के लिए फिर से कोई बैठक बुलाई जा रही है;

(ग) क्या कुछ संसद सदस्यों तथा उनकी केबल-माल प्रतिनिधि संस्था 'श्री नेशनल फेडरेशन आफ रेलवे पोर्ट्स, बेंचर्स एंड केबर्स' ने मंत्रालय से बैठक बुलाने का अनुरोध किया है; और

(ब) यदि हां, तो यह बैठक कब तक बुलाई जायेगी ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप संज्ञा (श्री मल्लिकार्जुन) :

(क) आनन्दन समिति द्वारा की गई 89 सिफारिशों में से पूर्णतः स्वीकार कर ली गई। 46 सिफारिशों और आलोचनों के साथ स्वीकार की गई। 14 सिफारिशों विभिन्न रेलों पर कार्यान्वयन के विभिन्न चरणों में हैं। 24 सिफारिशों को स्वीकार नहीं किया गया और 5 सिफारिशों अबलोकनार्थमात्र थीं।

(ख) जी नहीं।

(ग) नेशनल फेडरेशन ऑफ रेलवे पोटर्स, वेल्डर्स एण्ड बेयरर्स से, आनन्दन समिति की सिफारिशों पर विचार-विमर्श करने के लिए बैठक किये जाने के लिये एक अनुरोध प्राप्त हुआ था लेकिन इस प्रकार की कोई बैठक आवश्यक नहीं समझी गयी।

(घ) प्रश्न नहीं उठता।

#### Siliguri Town Railway Level Crossing

4438. SHRI AMAR ROY PRADHAN:  
Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration to remove the Siliguri Town Railway Level Crossing (Ghoomty), North Frontier Railway which is in the heart of the city for the construction of a flyover bridge there for the easy movement of traffic and pedestrians etc.;

(b) if not, the reasons therefor; and

(c) if so, when the construction work of the flyover bridge would start and what is its estimated cost?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS AND  
IN THE DEPARTMENT OF PAR-

LIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). A proposal to construct a road over-bridge in replacement of existing level crossing near Siliguri, Northeast Frontier Railway is under the examination of the Railway in consultation with the State Government. The detailed designs, drawings and estimate have not so far been finalised and mutually accepted by the Railway and the State Government. It is not possible at this stage to say when the work will start and what will be its estimated cost.

#### Selling of adulterated confectionary by Parley Products Ltd.

4439. SHRI DHARAM DASS  
SHASTRI:

SHRI K. LAKKAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Parley Products Limited, Bombay have been fined Rs. 2 lakhs by a Bombay Court;

(b) whether it is due to the fact that their product confectionary has been found adulterated and is injurious if consumed by human beings; and

(c) if so, the action contemplated by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) On 24th November, 1980, that the Metropolitan Magistrate, Delhi, convicted Messrs. Parley Products Private Ltd., Bombay under Section 7/16 of the P.F.A. Act; and sentenced to pay a fine of Rs. 2 lakhs only and not by a Bombay court.

(b) The Delhi Court found that the sample of hard boiled confectionery connected with the case was adulterated as per the certificate of Director, Central Food Laboratory dated 3rd April, 1974.